

**GOVERNMENT OF INDIA
POWER
LOK SABHA**

UNSTARRED QUESTION NO:4993
ANSWERED ON:02.09.2011
REHABILITATION OF DISPLACED PERSONS
Tanwar Shri Ashok

Will the Minister of POWER be pleased to state:

- (a) whether any committee had been set up by the Government to study the issue of setting up of a National Fund;
- (b) if so, the details thereof;
- (c) whether the Government has set up a National Fund for the rehabilitation of the displaced persons of various power projects in the country; and
- (d) if so, the details thereof and if not, the reasons therefor?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF POWER (SHRI K.C. VENUGOPAL)

(a) to (d): The Government has neither set up any National Fund for the rehabilitation of the displaced persons of various power projects in the country nor set up any Committee to study the issue of setting up of such a National Fund.

The Government has notified National Rehabilitation and Resettlement Policy (NRRP), 2007 in October, 2007. The rehabilitation and resettlement of displaced persons including those affected by power projects is done by respective State Governments, Public Sector Undertakings and other Government bodies/agencies in accordance with their own Rehabilitation & Resettlement policies or NRRP, whichever is better in terms of benefits.